

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
COLOUR ROOF (INDIA) LIMITED OPERATING IN
COLOUR COATED METAL SHEETS AND PROFILES INDUSTRY AT
KHOPOLI & TALOJA IN MAHARASHTRA AND ERODE IN TAMILNADU
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SN	RELEVANT PARTICULARS														
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Colour Roof (India) Limited PAN: AABCC3215D CIN: U27200MH2000PLC126598													
2.	Address of the registered office	B-1/1 Mayour MA Krupa CHS Limited, Off Gokhale School, Shimpoli Road, Borivali West, Mumbai – 400092, Maharashtra.													
3.	URL of website	www.colourroof.com													
4.	Details of place where majority of fixed assets are located	Khopoli Plant: Plot No 42-45, Dheku, Khopoli, Taluka Khalapur, Raigad, Maharashtra - 410203. Taloja Plant: J-16, MIDC, Taloja, Navi Mumbai, District Raigad, Maharashtra - 410208. Erode Plant: C 25-27, SIPCOT, Perundurai, Erode, Tamil Nadu - 638052.													
5.	Installed capacity of main products/ services	<ul style="list-style-type: none"> • Colour Coated Metal Coils and Sheets: 84,000 MT/Annum. • Pre-coated Metal Profile Sheets for Roofing/ Cladding/ Decking: 61,950 MT/Annum. • Colour Coated Metal Profiles Accessories (Flashings/ Girts/ Others): 3,000 MT/Annum. • Steel Construction Structural Sections (C and Z Purlins/ Others): 3,120 MT/Annum. 													
6.	Quantity and value of main products/ services sold in last financial year	<table border="1" style="width: 100%; border-collapse: collapse; text-align: center;"> <thead> <tr> <th style="text-align: left;">Year</th> <th style="text-align: left;">Sales Qty (MT)</th> <th style="text-align: left;">Sales Val (Lacs)</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td>9434</td> <td>8390</td> </tr> <tr> <td>2021-22</td> <td>39668</td> <td>38197</td> </tr> <tr> <td>2022-23</td> <td>61934</td> <td>40004</td> </tr> </tbody> </table>		Year	Sales Qty (MT)	Sales Val (Lacs)	2022-23	9434	8390	2021-22	39668	38197	2022-23	61934	40004
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2021-22	39668	38197													
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7.	Number of employees/ workmen (As on date of Publishing Form G)	Employee – 21 Nos. Workmen – 31 Nos.													
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	www.colourroof.com/resolution-process/													
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.colourroof.com/resolution-process/													
10	Last date for receipt of expression of interest.	14/03/2024													
11	Date of issue of provisional list of prospective resolution applicants	24/03/2024													
12	Last date for submission of objections to provisional list	29/03/2024													
13	Date of issue of final list of prospective resolution applicants	08/04/2024													




14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13/04/2024
15	Last date for submission of resolution plans	13/05/2024
16	Process email id to submit Expression of Interest	colourroof.abc@gmail.com



Mr. Ashutosh Agarwala
IBBI/IPA-001/IP-P01123/2018-2019/11901
Registered Address: D-1005, Ashok Towers,
Dr. S.S. Rao Road, Parel, Mumbai 400012
For Colour Roof (India) Limited
Date: 13/02/2024
Place: Mumbai

BLUE CHIP TEX INDUSTRIES LIMITED
 CIN : L17100DN1985PLC005561
 Regd Off : Plot No. 63-B, Danudiyog Sahakari Sangh Ltd., Village Piparia, Silvassa, U.T. of Dadra & Nagar Haveli - 396230
 Corp Off: Office no. 15 - 17, 1st floor, Maker Chambers III, Jarnalal Bajaj Road, Nariman Point, Mumbai - 400021
 Email Id: bluechiptext@gmail.com, Website: www.bluechiptextindustrieslimited.com, Tel. No.: 022- 4353 0400 / 0260-2991068

EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2023 (₹ in Lakhs except EPS)

Particulars	Quarter ended			Nine Months Ended		Year Ended
	31.12.2023 Reviewed	30.09.2023 Reviewed	31.12.2022 Reviewed	31.12.2023 Reviewed	31.12.2022 Reviewed	31.03.2023 Audited
Total income from operation	6,747.08	6,721.61	6,254.33	19,591.71	19,389.51	25,272.40
Net Profit (Loss) before tax	(5.13)	160.67	67.79	209.96	115.83	118.49
Net Profit (Loss) after tax	3.50	112.77	49.78	152.49	84.31	91.20
Total comprehensive Income for the period (comprising profit for the period (after tax) and other comprehensive Income/(Loss) (after tax))	3.03	104.00	49.22	140.23	83.03	93.30
Paid up Equity share capital (Face value of Rs. 10/- each)	197.05	197.05	197.05	197.05	197.05	197.05
Other equity	-	-	-	-	-	2,575.62
Earning per share (Face value of Rs. 10/- each)	0.18	5.72	2.53	7.74	4.28	4.63
Basic /Diluted :						

Notes:
 1) The above Unaudited Financial Results for the quarter and nine months ended 31st December, 2023 were reviewed by the Audit Committee and approved by the Board of Directors at their Meeting held on 12th February, 2024. The Statutory Auditors of the Company have carried out Limited Review of the aforesaid results.
 2) Figures for the previous period are regrouped/reclassified wherever necessary, to make them comparable.
 3) The above is an extract of the detailed format of the Unaudited Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results are available on the Stock Exchange website at www.bseindia.com and also on the website of the Company at www.bluechiptextindustrieslimited.com.

For and on behalf of the Board of Directors
 Sd/-
Shahin. N. Khemani
 Managing Director
 (DIN: 03296813)

Place: Mumbai
 Date : 12th February, 2024

NIRLON LIMITED
 (CIN L17120MH1958PLC011045)
 Registered Office : Pahadi Village, off the Western Express Highway, Goregaon (East), Mumbai 400 063.
 Email : info@nirlonltd.com Website : www.nirlonltd.com

NOTICE
Deceleration of Interim Dividend and Intimation of Record Date for the F. Y. 2023-24

NOTICE is hereby given that the Board of Directors of the Company at their meeting held on Monday, February 12, 2024 have declared an Interim Dividend of Rs. 15/- (@ 150% on the face value of equity share Rs. 10/- each) per equity share to the equity shareholders of the Company, subject to applicable tax deduction at source as per the Finance Act, 2020.

Further Notice is hereby given that pursuant to Section 91 of the Companies Act, 2013 and in accordance with the Listing Agreement, the Board has fixed the Record Date as Friday, February 23, 2024 for the purpose of the payment of Interim Dividend for the F.Y. 2023-24.

The Interim Dividend will be paid to:

a. All Beneficial Owners in respect of shares held in Dematerialized Form as per the data as may be made available by National Security Depository Limited ("NSDL") and Central Depository Services (India) Limited ("CDSL") (both collectively referred to as "Depositories") as of the close of business hours on Friday, February 23, 2024 ("Record Date");

b. To all Members in respect of shares held in Physical Form on the close of business hours on Friday, February 23, 2024 ("Record Date").

The Payment of the Interim Dividend will be made after Thursday, February 29, 2024.

Members are requested to furnish, as per the SEBI required format, their Bank Account details, KYC documents, change of address etc. if any, to the Share Transfer Agent of the Company, i.e. Link Intime India Pvt. Ltd., C-101, 247 Park, L.B.S. Marg, Vikhroli (West), Mumbai 400 083. . Tele: +91 (022) 49186060, 8108116767, Toll free 1800 1020 878. E-mail id : rnt.helpdesk@linkintime.co.in, Website: www.linkintime.co.in, in respect of shares held in Physical Form and in case, the shares are held in Electronic Form, then the said details should be furnished to their respective Depository Participants on or before the Record Date.

By Order of the Board of Directors
 For **Nirlon Limited**
 Sd/-
Jasmin K. Bhavsar
 Company Secretary, V. P. (Legal) & Compliance Officer
 FCS 4178

Mumbai, February 12, 2024

Manaksia Aluminium Company Limited
 Corporate Identity Number: L27100WB2010PLC144405
 Registered Office : 8/1, Lal Bazar Street, Bikaner Building, 3rd Floor, Kolkata WB - 700001
 E-mail: info@malcoindia.co.in, Website: www.manaksiaaluminium.com
 Phone: +91-33-2243 5053 / 5054

"EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2023"

(Rs. in Lacs)

Particulars	Quarter Ended 31st December, 2023	Nine Months Ended 31st December, 2023	Quarter Ended 31st December, 2022
Total Income from Operations	10348.18	31478.40	10822.76
Net Profit/(Loss) before taxes	162.67	470.07	203.62
Net Profit/(Loss) after taxes	123.22	351.44	126.27
Total Comprehensive Income [Comprising Profit / (Loss) after tax and Other Comprehensive Income after tax]	123.22	351.44	126.27
Equity Share Capital	655.34	655.34	655.34
Earnings per share (of Re 1/- each) (Not annualised):			
(a) Basic (Rs.)	0.19	0.54	0.19
(b) Diluted (Rs.)	0.19	0.54	0.19

Notes:
 (a) The Financial Results of the Company for the Quarter and Nine Months ended 31st December, 2023 have been reviewed and recommended by the Audit Committee and approved by the Board of Directors of the Company in their respective meetings held on 12th February, 2024. The Statutory Auditors of the Company have carried out Limited Review of these results.
 (b) The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Stock Exchange websites, www.nseindia.com and www.bseindia.com and on the Company's website www.manaksiaaluminium.com

For and on behalf of the Board of Directors
Manaksia Aluminium Company Limited
 Sunil Kumar Agrawal
 (Managing Director)
 DIN - 00091784

Place : Kolkata
 Dated : 12.02.2024

Tapir Constructions Limited
 (CIN: U70200DL2014PLC267441)
 Extract of Unaudited Financial Results
 for the quarter and nine months ended 31 December 2023 (₹ in Millions)

Sl. No.	Particulars	Quarter ended 31 Dec. 2023	Corresponding Quarter ended 31 Dec. 2022	Previous year ended 31 March 2023
		(Unaudited)	(Unaudited)	(Audited)
1	Total Income from Operations	2.7	11.6	21.8
2	Net (Loss) / Profit for the period (before Tax, Exceptional and/or Extraordinary items)	(17.5)	(11.0)	(55.1)
3	Net (Loss) / Profit for the period before Tax (after Exceptional and/or Extraordinary items)	(17.5)	(11.0)	(55.1)
4	Net (Loss) / Profit for the period after Tax, (after Exceptional and/or Extraordinary items)	(17.5)	(11.0)	(55.1)
5	Total Comprehensive Income for the period [Comprising (Loss) / Profit for the period (after tax) and Other Comprehensive Income (after tax)]	(17.5)	(11.0)	(55.1)
6	Paid up Equity Share Capital	0.5	0.5	0.5
7	Reserves (excluding Revaluation Reserve)	(2,078.3)	(2,029.1)	(2,045.5)
8	Securities Premium Account	-	-	-
9	Net Worth	(2,077.80)	(2,028.60)	(2,045.0)
10	Paid up Debt Capital / Outstanding Debt	3,232.00	3,712.0	3,404.8
11	Outstanding redemption preference share	-	-	-
12	Debt Equity Ratio	(1.56)	(1.83)	(1.66)
13	Earnings per Share (EPS) (Face value Per Share ₹10 each)			
	- Basic (Amount in ₹)	(350.00)	(220.08)	(1,102.57)
	- Diluted (Amount in ₹)	(350.00)	(220.08)	(1,102.57)
14	Capital Redemption Reserve	-	-	-
15	Debt Redemption Reserve	-	-	-
16	Debt Service Coverage Ratio	(0.10)	(0.05)	(0.09)
17	Interest Service Coverage Ratio	(0.32)	(0.17)	(0.41)
18	Current ratio (In times)	0.78	0.77	0.80
19	Total debts to total assets	0.68	0.80	0.75
20	Long term debt to working capital (In times)	(0.54)	(0.98)	(0.90)
21	Bad debt to account receivable ratio (In %)	-	-	-
22	Current liability ratio (In times)	0.89	0.90	0.85
23	Debtor turnover ratio (In times)	-	-	-
24	Inventory turnover ratio (In times)	-	-	-
25	Operating margin (In %)	18.61	9.76	5.44
26	Net profit margin (In %)	(640.48)	(94.99)	(252.69)

Notes:
 1. The above results have been reviewed and approved by the Board of Directors ("the Board") at its meeting held on 12 February 2024.
 2. The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the Stock Exchanges under Regulation 52(8), read with 52(4) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/ Annual Financial Results are available on the Company's website (https://indiabullrealestate.com/tcl/) and on the website of BSE (https://www.bseindia.com) and NSE (https://www.nseindia.com).

Registered Office: Office No. 202, 2nd Floor, A-18, Rama House, Middle Circle, Connaught Place, New Delhi- 110 001.
 For and on behalf of the Board of Directors
 Sameer Khanna
 Whole-time director

Place : Mumbai
 Date : 12 February 2024

KHADIM
 KHADIM INDIA LIMITED
 Registered Office: 7th Floor, Tower C, DLF IT Park, 08 Major Arterial Road, Block -AF, New Town (Rajarhat) Kolkata -700156, West Bengal, India
 Website: www.khadims.com
 Tel No: +91 33 4009 0501; Fax No: +91 33 4009 0500
 e-mail: compliance@khadims.com
 CIN: L19129WB1981PLC034337

Extract of Unaudited Standalone and Consolidated Financial Results for the quarter and nine months ended 31st December, 2023 (₹ in million)

Sl. No.	Particulars	Standalone			Consolidated		
		3 months ended 31st December, 2023	9 months ended 31st December, 2023	Corresponding 3 months ended 31st December, 2022	3 months ended 31st December, 2023	9 months ended 31st December, 2023	Corresponding 3 months ended 31st December, 2022
1.	Total Income from Operations	1,561.96	4,712.68	1,489.50	1,561.96	4,712.68	1,489.50
2.	Net Profit for the period (before Tax, Exceptional and / or Extraordinary items)	24.70	68.39	57.23	24.65	68.27	57.17
3.	Net Profit for the period before Tax (after Exceptional and / or Extraordinary items)	24.70	68.39	57.23	24.65	68.27	57.17
4.	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	18.25	52.65	48.24	18.20	52.53	48.18
5.	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	18.79	54.24	48.72	18.74	54.12	48.65
6.	Equity Share Capital	179.70	179.70	179.70	179.70	179.70	179.70
7.	Earnings per equity share (of ₹ 10/- each) (not annualised)						
	1. Basic (₹)	1.02	2.93	2.68	1.01	2.92	2.68
	2. Diluted (₹)	1.02	2.93	2.68	1.01	2.92	2.68

Note:
 The above is an extract of the detailed format of Statement of Unaudited Standalone and Consolidated Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The detailed financial results and this extract were reviewed by the Audit Committee and approved by the Board of Directors at the meeting held on 12th February, 2024. The full format of the Statement of Unaudited Standalone and Consolidated Financial Results are available on the Company's website (www.khadims.com) and on the websites of the National Stock Exchange of India Limited (www.nseindia.com) and BSE Limited (www.bseindia.com).

Place: Kolkata
 Date : February 12, 2024

For and on behalf of the Board of Directors
 Siddhartha Roy Burman
 Chairman & Managing Director
 DIN : 00043715

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR COLOUR ROOF (INDIA) LIMITED
 OPERATING IN COLOUR COATED METAL SHEETS AND PROFILES INDUSTRY AT KHOPOLI, TALOJA IN MAHARASHTRA AND ERODE IN TAMIL NADU (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS													
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Colour Roof (India) Limited PAN: AABCC32150 CIN: L22200MH2000PLC126598												
2. Address of the registered office	B-1/1 Mayour NIA Krupa OIS Limited, Off Gokhale School, Shimpoli Road, Borival West, Mumbai - 400092, Maharashtra.												
3. URL of website	www.colourroof.com												
4. Details of place where majority of fixed assets are located	Khopoli Plant: Plot No 42-45, Dheku, Khopoli, Taluka Khalapur, Raigad, Maharashtra - 410203. Taloja Plant: J-16, MIDC, Taloja, Navi Mumbai, District Raigad, Maharashtra - 410208. Erode Plant: C-25-27, SIPCOT, Perundurai, Erode, Tamil Nadu - 638052.												
5. Installed capacity of main products/ services	- Colour Coated Metal Coils and Sheets: 84,000 MT/Annum. - Pre-coated Metal Profile Sheets for Roofing/Cladding/ Decking: 61,950 MT/Annum. - Colour Coated Metal Profiles Accessories (Flashings/ Girts/ Others): 3,000 MT/Annum. - Steel Construction Structural Sections (C and Z Purlins/ Others): 3,120 MT/Annum.												
6. Quantity and value of main products/ services sold in last financial year	<table border="1"> <thead> <tr> <th>Year</th> <th>Sales Qty (MT)</th> <th>Sales Val (Lacs)</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td>8434</td> <td>8390</td> </tr> <tr> <td>2021-22</td> <td>39668</td> <td>38197</td> </tr> <tr> <td>2022-23</td> <td>61934</td> <td>40004</td> </tr> </tbody> </table>	Year	Sales Qty (MT)	Sales Val (Lacs)	2022-23	8434	8390	2021-22	39668	38197	2022-23	61934	40004
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15. Last date for submission of resolution plans	13/05/2024												
16. Process email id to submit Expression of Interest	colourroof.ibt@gmail.com												

Sd/-
Mr. Ashutosh Agarwal
 IIBBI/IPA-001/IP-P01123/2018-2019/11901
 Registered Address: D-1005, Ashok Towers, Dr. S.S. Rao Road, Parel, Mumbai 400012
 For Colour Roof (India) Limited
 Date: 13/02/2024
 Place: Mumbai

Nucleus Software Exports Limited
 CIN: L74899DL1989PLC034594
 Registered Office: 33-35, Thyagraj Nagar Market, New Delhi - 110003
 Tel: +91-120-4031400; Fax : +91-120-403167; Email: investorrelations@nucleussoftware.com; Website: www.nucleussoftware.com

EXTRACT OF INTERIM FINANCIAL RESULTS OF NUCLEUS SOFTWARE EXPORTS LIMITED FOR THE QUARTER AND NINE MONTHS ENDED 31 DECEMBER 2023 (Amount in Rupees Lacs unless otherwise stated)

Sl. No.	Particulars	CONSOLIDATED					STANDALONE				
		Quarter ended		Nine months ended		For the year ended	Quarter ended		Nine months ended		For the year ended
		31 December 2023	31 December 2022	31 December 2023	31 December 2022	31 March 2023	31 December 2023	31 December 2022	31 December 2023	31 December 2022	31 March 2023
1	Total income from operations (net)	20,413	16,933	61,619	42,826	63,446	18,771	15,612	57,310	39,228	58,473
2	Net Profit / (Loss) for the period (before Tax, Exceptional and Extraordinary items)	5,592	5,200	18,738	8,248	17,108	5,486	5,218	18,503	8,581	17,339
3	Net Profit / (Loss) for the period before Tax (after Exceptional and Extraordinary items)	5,592	5,200	18,738	8,248	17,108	5,486	5,218	18,503	8,581	17,339
4	Net Profit / (Loss) for the period after Tax (after Exceptional and Extraordinary items)	4,131	3,834	13,946	6,014	12,779	4,048	3,856	13,747	6,357	13,037
5	Total Comprehensive Income for the period [Comprising Profit/ (loss) for the period (after tax) and Other Comprehensive Income (after tax)]	4,287	4,179	14,746	6,539	13,580	4,074	4,045	14,459	6,757	13,731
6	Equity Share Capital	2,677	2,677	2,677	2,677	2,677	2,677	2,677	2,677	2,677	2,677
7	Reserves	-	-	-	-	58,389	-	-	-	-	56,112
8	Earnings Per Share - (of Rs. 10/- each) (for continuing and discontinued operations) (Not annualised for quarters / nine months)										
	Basic (INR)	15.43	14.32	52.09	22.46	47.73	15.12	14.40	51.35	23.74	48.69
	Diluted (INR)	15.43	14.32	52.09	22.46	47.73	15.12	14.40	51.35	23.74	48.69

Notes:
 1. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Stock Exchange websites of BSE and NSE at www.bseindia.com and www.nseindia.com respectively and on Company's website at www.nucleussoftware.com.
 2. The consolidated and the standalone interim financial results for the quarter and nine months ended 31 December 2023 were reviewed by the Audit Committee and have been approved and taken on record by the Board of Directors at its meeting held on 12 February 2024. The statutory auditors have issued unmodified reports on these results.
 3. Financial results for all the periods presented have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (as amended from time to time) prescribed under Section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.

By Order of the Board
 For Nucleus Software Exports Limited
 Sd/-
VISHNU R DUSAD
 Managing Director

Corporate Office: Noida
 Date : 12 February 2024

